



GOVERNMENT OF ODISHA

HEALTH & FAMILY WELFARE DEPARTMENT

File No. HFW-SCH-I-MISC-0023-2020 - 20258 /H Dated, 19-07-2021

From

Shri P.K. Mohapatra, IAS,
Additional Chief Secretary to Government.

To

All Collector & District Magistrates
The Commissioner, Municipal Corporations,
Bhubaneswar, Cuttack, Berhampur, Sambalpur and Rourkela
All CDM & PHOs

Sub:- Regular review of COVID-19 vaccine procurement and optimal utilization of indented vaccines by Private Hospitals – Reg.

Ref:- D.O. No. T-22020/22/2021-IMM dated, 14th July, 2021 of the Govt. of India, Ministry of Health & FW

Madam/Sir,

With reference to the letter cited above on the subject, I am to say that under the Revised Guideline for National Covid-19 Vaccination Programme implemented since 21st June, 2021, domestic COVID Vaccine manufacturers may provide up to 25% of their monthly production of vaccines to Private Hospitals. In this context, MoHFW has issued a SOPs for demand aggregation of COVID vaccines to be procured by the private hospitals.

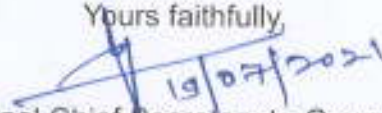
In this context, a letter along with SoPs for demand aggregation of COVID vaccines to be procured by the Private Hospitals had already been communicated from this Department vide No. 18492/ H dated, 30th June, 2021. Also, an orientation of district officials and officials of Private Hospitals was conducted by Directorate of Family Welfare on 13th July, 2021. However, the response of Private Hospitals to participate in Vaccination programme is minimal. In order to accelerate the participation of Private Hospitals, following steps shall be taken: -

- Review the status of indenting, payments, supplies and utilization of doses supplied to / procured by Private Hospitals in daily basis.
- Monitor to increase the pace of vaccination by Private Hospitals
- Provide necessary support to Private Hospitals to organize workplace CVCs or near to home vaccination sessions.
- Additional vaccinators of Private Hospitals may be trained to augment the vaccination capacity.

You are, therefore, requested to regularly review the activities in your district / MC to accelerate the participation of Private Hospitals in your district / MC.

Enclosure: As above.

Yours faithfully,


Additional Chief Secretary to Government

Dated, 19-07-2021

Memo No. 20259 /H

Copy forwarded to the Mission Director, NHM, Odisha for kind information.


Deputy Secretary to Government

Dated, 19-07-2021

Memo No. 20260 /H

Copy forwarded to the DFW, Odisha for information & necessary action.


Deputy Secretary to Government



विकास शील
अपर सचिव

VIKAS SHEEL
Additional Secretary

भारत सरकार

स्वास्थ्य एवं परिवार कल्याण मंत्रालय
निर्माण भवन, नई दिल्ली - 110011

Government of India

Ministry of Health & Family Welfare
Nirman Bhavan, New Delhi - 110011

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D.O No. T.22020/22/2021-IMM

Dated: 14th July 2021

Dear Colleague,

Please refer to my earlier D.O letter No. T.22020/22/2021-IMM., dated 23rd June 2021, regarding review of availability of vaccine doses in Private COVID Vaccination Centers (PCVCs) and for ensuring optimal utilization of such vaccine doses. Please also refer to the communications of the Ministry regarding further facilitation of supplies to PCVCs through the aggregation mechanism. In this regard, following observations are brought to the attention of the States/UTs –

1. There continues to be a significant gap and underutilization of vaccine doses already available with the PCVCs. The extent of proportion of balance doses as against the supplies made to PCVCs in some states is as high as more than 50%. In some of the states, the balances are reflected as negative, which indicates that in these states the hospitals are not declaring full stocks on Co-WIN. The State/UT-wise status is enclosed at Annexure – 1.
2. The demand aggregation process for placement of indents, updation of payment status, recording of payment confirmation and dispatches by the manufacturers, is fully operational on Co-WIN portal. The State/UT-wise status in this regard is enclosed at Annexure – 2. It is observed that –
 - a. A large number of PCVCs have not yet indicated the quantity they target (Monthly Requested Quantity) to procure in July.
 - b. Of those who indicated the monthly requirements, against the total monthly requested quantity of 1.88 crore doses, indents have been placed for 71.65 lakh doses (38.00%). In 9 States/UTs having PCVCs, no indents have so far been placed.
 - c. Payments have been made by PCVCs for 28.23 lakh doses, 39.40% of the total indented quantity. In 13 States/UTs, the payment process is yet to begin or is negligible. Only in the States/UTs of A&N Islands, Assam, Goa, West Bengal and Kerala, more than 50% of indented quantity has been paid for.

In this context, States/UTs are again requested to review on daily basis, the status of indenting, payments, supplies and utilization of doses supplied to/ procured by the PCVCs and ensure that PCVCs are not only facilitated to procure the required number of vaccine doses but also that the doses are so procured are optimally utilized for improving the pace of vaccination. Necessary support may also be provided to private CVCs to organize workplace vaccinations or near-to-home vaccination sessions. Additional vaccinators may be trained in Private CVCs to augment the vaccination capacities of Private CVCs. The States/UTs may also organise training of staff of PCVCs for operation of the Co-WIN functionalities, wherever necessary.

It is reiterated that all of the above mentioned points need to be reviewed on daily basis at the State as well as District level. Please take note that the necessary reports for facilitating the review and monitoring process are now available on Co-WIN. Also, a technical help line (Phone no. 0120-4473222) has also been setup for resolution of any issues related to private CVCs. Please do reach out to us for resolution of any issues in this regard.

Encl: As above.

Warm regards

Yours sincerely,


(Vikas Sheel)

To,

Additional Chief Secretary/ Principal Secretary/ Secretary, Health – All States/UTs.

Copy to:-

Mission Director, National Health Mission – All States/UTs.

Annexure - I - Vaccine Doses Received & Administered in Private Sector
(1st May-14th July 2021)

Status as on 14th July 2021 @ 4.15 PM

No	State	Doses Received*			Doses Administered**			%age balance**		
		Covishield	Covaxin	Total	Covishield	Covaxin	Total	Covishield	Covaxin	Total
1	Andaman and Nicobar Isla	-	-	-	-	-	-	NA	NA	NA
2	Andhra Pradesh	1,00,000	2,46,750	3,46,750	2,37,861	1,63,164	4,01,025	-138%	34%	-16%
3	Arutachal Pradesh	50,000	-	50,000	-	-	-	100%	NA	100%
4	Assam	99,500	4,600	1,04,100	59,775	18,682	78,457	40%	-306%	25%
5	Bihar	-	-	-	6,687	1,476	8,163	NA	NA	NA
6	Chandigarh	58,480	-	58,480	18,688	670	19,358	68%	NA	67%
7	Chhattisgarh	18,000	1,700	19,700	16,732	1,073	17,805	7%	37%	10%
8	Diadra and Nagar Haveli	-	-	-	5,926	12	5,938	NA	NA	NA
9	Daman and Diu	-	-	-	52	-	52	NA	NA	NA
10	Delhi	20,47,180	2,12,000	22,59,180	7,66,290	1,48,380	9,14,670	63%	30%	60%
11	Goa	16,000	35,980	51,980	13,785	21,165	34,950	14%	41%	33%
12	Gujarat	5,56,000	16,250	5,72,250	3,62,126	23,552	3,85,678	35%	-45%	33%
13	Haryana	10,24,420	1,41,480	11,65,900	5,96,082	1,02,545	6,98,627	42%	28%	40%
14	Himachal Pradesh	3,15,200	5,000	3,20,200	28,076	1,619	29,695	91%	68%	91%
15	Jammu and Kashmir	50,200	2,500	52,700	5,343	1,997	7,340	89%	20%	86%
16	Jharkhand	1,47,000	5,120	1,52,120	1,00,365	1,994	1,02,359	32%	61%	33%
17	Karnataka	31,46,720	7,46,240	38,92,960	22,39,187	6,38,437	28,77,624	29%	14%	26%
18	Kerala	7,23,200	36,240	7,59,440	8,12,042	24,561	8,36,603	-17%	32%	-10%
19	Ladakh	-	-	-	-	-	-	NA	NA	NA
20	Lakshadweep	-	-	-	-	-	-	NA	NA	NA
21	Madhya Pradesh	54,000	1,000	55,000	63,360	12,097	75,457	-17%	-1110%	-37%
22	Maharashtra	71,80,560	8,63,630	80,44,190	44,79,876	2,55,074	47,34,950	38%	70%	41%
23	Manipur	6,000	-	6,000	1,028	-	1,028	83%	NA	83%
24	Meghalaya	-	-	-	12,286	-	12,286	NA	NA	NA
25	Mizoram	12,000	-	12,000	2,502	-	2,502	79%	NA	79%
26	Nagaland	-	-	-	586	-	586	NA	NA	NA
27	Odisha	3,38,000	7,500	3,45,500	1,71,996	13,231	1,85,227	49%	-76%	46%
28	Puducherry	-	-	-	445	-	445	NA	NA	NA
29	Punjab	2,36,000	36,240	2,72,240	1,15,924	20,684	1,36,608	51%	43%	50%
30	Rajasthan	2,50,100	55,740	3,05,840	2,29,603	50,932	2,80,535	8%	9%	8%
31	Sikkim	24,000	-	24,000	22,006	-	22,006	8%	NA	8%
32	Tamil Nadu	12,53,980	3,21,800	15,75,780	8,47,570	2,64,051	11,11,621	32%	18%	29%
33	Telangana	17,01,900	26,51,810	43,53,710	8,95,371	6,77,953	15,73,324	47%	74%	64%
34	Tripura	3,000	-	3,000	1,308	11	1,319	56%	NA	56%
35	Uttar Pradesh	10,28,140	2,33,200	12,61,340	5,60,507	73,700	6,34,207	45%	68%	50%
36	Uttarakhand	1,77,200	-	1,77,200	1,46,831	101	1,46,932	17%	NA	17%
37	West Bengal	24,10,000	1,54,820	25,64,820	16,22,594	1,26,933	17,49,527	33%	18%	32%
	Total	2,30,26,780	57,79,600	2,88,06,380	1,44,42,810	26,44,094	1,70,86,904	37%	54%	41%

* Doses received is based on the location of Private CVCs in the State and further distribution is not considered in case of chain of Corporate hospitals in various States

** Doses administered in based on the Cumulative Co-WIN Reports downloaded on 14th July 2021 @ 4.15 PM

COVAXIN

State	Total No. of PCVCs That Placed At Least One Indent	Total Monthly Requested Quantity (MRQ)	Total Number of Indents Placed	Total Indented Quantity (Doses)	%age Indented quantity against MRQ	Number of Indents Paid For	Total Quantity Paid For/Ordered	%age quantity paid for against indented quantity	Number of Indents Payment Confirmed By Manufacture	No. of Indents Dispatched
Andaman and Nicobar Islands	0	-	0	-	0.00%	0	-	0.00%	0	0
Andhra Pradesh	7	40,110	8	25,280	63.03%	4	8,960	35.44%	2	0
Arunachal Pradesh	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Assam	0	-	0	0	0	0	0	0	0	0
Bihar	0	-	0	0	0	0	0	0	0	0
Chandigarh	0	0	0	0	0	0	0	0	0	0
Chhattisgarh	1	10,000	1	160	1.60%	0	-	0.00%	0	0
Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0	0
Daman and Diu	1	500	1	160	32.00%	0	-	0.00%	0	0
Delhi	14	97,680	14	47,400	43.41%	4	17,120	40.38%	2	0
Goa	2	32,000	2	5,760	48.00%	2	5,440	94.44%	1	0
Gujarat	4	14,810	5	3,680	24.85%	0	-	0.00%	0	0
Haryana	4	45,130	5	6,560	14.54%	2	3,040	46.34%	1	0
Himachal Pradesh	0	0	0	0	0	0	0	0	0	0
Jammu and Kashmir	1	10,000	1	640	6.40%	0	-	0.00%	0	0
Jharkhand	6	36,250	6	6,560	18.10%	0	-	0.00%	0	0
Karnataka	17	1,03,310	21	33,600	32.52%	2	3,520	10.48%	1	0
Kerala	5	3,42,080	5	6,400	1.87%	0	-	0.00%	0	0
Ladakh	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Lakshadweep	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Madhya Pradesh	2	4,000	2	320	8.00%	1	160	50.00%	0	0
Maharashtra	85	11,58,390	95	1,66,080	14.34%	5	9,440	5.68%	2	0
Manipur	0	0	0	0	0	0	0	0	0	0
Meghalaya	0	0	0	0	0	0	0	0	0	0
Mizoram	0	0	0	0	0	0	0	0	0	0
Nagaland	0	0	0	0	0	0	0	0	0	0
Odisha	2	30,500	3	2,080	6.82%	0	-	0.00%	0	0
Puducherry	0	0	0	0	0	0	0	0	0	0
Punjab	0	0	0	0	0	0	0	0	0	0
Rajasthan	6	33,540	8	8,380	24.91%	1	960	11.46%	1	0
Sikkim	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	64	4,23,780	70	64,960	15.33%	8	6,880	10.59%	1	0
Telangana	16	1,28,770	21	38,880	30.19%	4	9,120	23.46%	3	0
Tripura	0	0	0	0	0	0	0	0	0	0
Uttar Pradesh	19	1,12,000	19	40,660	36.30%	6	7,040	17.31%	1	0
Uttarakhand	3	12,660	4	1,440	11.37%	1	960	66.67%	0	0
West Bengal	30	4,48,450	32	46,240	10.40%	11	10,400	22.49%	2	0
Total	289	30,60,060	323	5,00,240	16.35%	51	83,040	16.60%	17	-

COVISHIELD

State	Total No. of PCVCs That Placed At Least One Indent	Total Monthly Requested Quantity (MRQ)	Total Number of Indents Placed	Total Indented Quantity (Doses)	% Indented quantity against MRQ	Number of Indents Paid For	Total Quantity Paid For/Ordered	% quantity paid for against indented quantity	Number of Indents Payment Confirmed By Manufacturer	No. of Indents Dispatched
Andaman and Nicobar Islands	1	3,000	1	1,000	33.33%	1	1,000	100.00%	1	0
Andhra Pradesh	4	30,000	5	30,000	100.00%	2	12,000	40.00%	2	0
Arunachal Pradesh	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Assam	8	28,450	11	18,500	65.03%	4	12,500	67.57%	3	1
Bihar	3	15,000	3	7,000	46.67%	1	500	7.14%	0	0
Chandigarh	0	-	0	-	0.00%	0	0	0.00%	0	0
Chhattisgarh	3	14,000	3	1,500	10.71%	0	0	0.00%	0	0
Dadra and Nagar Haveli	2	3,500	2	1,000	28.57%	0	0	0.00%	0	0
Daman and Diu	0	-	0	-	0.00%	0	0	0.00%	0	0
Delhi	48	3,65,850	58	2,26,000	61.77%	17	69,500	30.75%	3	0
Goa	2	1,540	2	1,500	97.40%	1	500	33.33%	1	0
Gujarat	34	4,31,230	42	1,50,500	34.90%	11	42,000	27.91%	5	0
Haryana	29	1,74,600	34	1,02,500	58.71%	10	42,500	41.46%	3	0
Himachal Pradesh	3	1,64,300	6	19,500	11.87%	1	500	2.56%	1	0
Jammu and Kashmir	3	23,000	4	16,500	71.74%	2	4,500	27.27%	2	0
Jharkhand	13	84,350	15	26,500	31.42%	2	12,000	45.28%	1	0
Karnataka	51	4,27,200	57	2,88,500	67.53%	10	54,500	18.89%	4	0
Kerala	223	30,86,810	233	11,79,820	38.22%	130	7,02,500	59.54%	66	0
Ladakh	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Lakshadweep	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Madhya Pradesh	15	1,23,360	18	52,000	42.15%	5	16,500	31.73%	3	0
Maharashtra	474	48,35,504	604	22,46,500	46.46%	172	7,04,000	31.34%	45	16
Manipur	0	-	0	-	0.00%	0	0	0.00%	0	0
Meghalaya	0	-	0	-	0.00%	0	0	0.00%	0	0
Mizoram	0	-	0	-	0.00%	0	0	0.00%	0	0
Nagaland	0	-	0	-	0.00%	0	0	0.00%	0	0
Odisha	22	1,07,740	24	94,500	88.12%	0	-	0.00%	0	0
Puducherry	0	-	0	-	0.00%	0	0	0.00%	0	0
Punjab	2	3,500	2	1,000	28.57%	0	-	0.00%	0	0
Rajasthan	26	1,51,070	32	68,000	45.01%	14	39,500	58.09%	3	0
Sikkim	0	-	0	-	0.00%	0	0	0.00%	0	0
Tamil Nadu	201	20,95,386	235	7,64,500	36.48%	80	2,55,500	33.42%	23	13
Telangana	21	1,36,110	23	66,500	48.86%	8	8,000	12.03%	0	0
Tripura	0	-	0	-	0.00%	0	0	0.00%	0	0
Uttar Pradesh	88	4,76,120	111	1,81,500	38.17%	34	71,000	39.12%	7	1
Uttarakhand	24	1,34,790	25	47,000	34.87%	9	19,000	40.43%	1	0
West Bengal	178	28,83,200	197	10,73,500	37.23%	125	6,72,500	62.65%	33	20
Total	1478	1,57,99,110	1747	66,65,320	42.19%	639	27,40,500	41.12%	207	51

Annexure - II - Status of indenting, payments and supplies - TOTAL - as on 14/07/2021 5:00 pm

State	Total No. of PVCs That Placed At Least One Indent	Total Monthly Requested Quantity (MRQ)	Total Number of Indents Placed	Total Indented Quantity (Doses)	%age indented quantity against MRQ	Number of Indents Paid For	Total Quantity Paid For/Ordered	%age quantity paid for against indented quantity	Number of Indents Payment Confirmed By Manufacturer	No. of Indents Dispatched
Andaman and Nicobar Islands	1	3,000	1	1,000	33.33%	1	1,000	100.00%	1	-
Andhra Pradesh	11	70,110	13	55,280	78.85%	6	20,960	37.92%	4	-
Arunachal Pradesh	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Assam	8	28,450	11	18,500	65.03%	4	12,500	67.57%	3	1
Bihar	3	15,000	3	7,000	46.67%	1	500	7.14%	-	-
Chandigarh	0	-	-	-	0.00%	-	-	0.00%	-	-
Chhattisgarh	4	24,000	4	1,650	6.92%	-	-	0.00%	-	-
Dadra and Nagar Haveli	2	3,500	2	1,000	28.57%	-	-	0.00%	-	-
Daman and Diu	1	500	1	350	0.00%	-	-	0.00%	-	-
Delhi	62	4,63,530	72	2,68,400	57.90%	21	86,620	32.27%	5	-
Goa	4	13,540	4	7,260	53.62%	3	5,940	81.82%	2	-
Gujarat	38	4,46,040	47	1,54,180	34.57%	11	42,000	27.24%	5	-
Haryana	33	2,19,730	39	1,09,060	49.63%	12	45,540	41.76%	4	-
Himachal Pradesh	3	1,64,300	6	19,500	11.87%	1	500	2.56%	1	-
Jammu and Kashmir	4	33,000	5	17,140	51.94%	2	4,500	26.25%	2	-
Jharkhand	19	1,20,600	21	33,060	27.41%	2	12,000	36.30%	1	-
Karnataka	68	5,30,510	78	3,22,100	60.72%	12	58,020	18.01%	5	-
Kerala	228	34,28,890	238	11,86,220	34.59%	130	7,02,500	59.22%	66	-
Ladakh	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Lakshadweep	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
Madhya Pradesh	17	1,27,360	20	52,320	41.08%	6	16,660	31.84%	3	-
Maharashtra	559	59,93,894	699	24,12,580	40.25%	177	7,13,440	29.57%	47	16
Manipur	0	-	-	-	0.00%	-	-	0.00%	-	-
Meghalaya	0	-	-	-	0.00%	-	-	0.00%	-	-
Mizoram	0	-	-	-	0.00%	-	-	0.00%	-	-
Nagaland	0	-	-	-	0.00%	-	-	0.00%	-	-
Odisha	24	1,37,740	27	96,580	70.12%	-	-	0.00%	-	-
Puducherry	0	-	-	-	0.00%	-	-	0.00%	-	-
Punjab	2	3,500	2	1,000	28.57%	-	-	0.00%	-	-
Rajasthan	32	1,84,710	40	76,380	41.35%	15	40,460	52.97%	4	-
Sikkim	0	-	-	-	0.00%	-	-	0.00%	-	-
Tamil Nadu	265	25,19,166	305	8,29,460	32.93%	88	2,62,380	31.63%	24	13
Telangana	37	2,64,880	44	1,05,380	39.78%	17	17,120	16.25%	3	-
Tripura	0	-	-	-	0.00%	-	-	0.00%	-	-
Uttar Pradesh	107	5,88,120	130	2,22,160	37.77%	40	78,040	35.13%	8	1
Uttarakhand	27	1,47,450	29	48,440	32.85%	10	19,960	41.21%	1	-
West Bengal	208	33,27,650	229	11,19,740	33.65%	136	6,82,900	60.99%	35	20
Total	1767	1,88,59,170	2070	71,65,560	38.00%	690	28,23,540	39.40%	224	51